GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1402 TO BE ANSWERED ON 09th December, 2025

NSPAAD Phase-II

1402. Shri Sasikanth Senthil:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether the Government has established any monitoring mechanism to assess the actual usage and reporting frequency of the Report Fish Disease mobile application by fish farmers in various States and Union Territories in the country;
- (b) the details and number of disease reports received, verified and resolved through the App since its inception in 2023, State-wise; and
- (c) whether the Government has conducted any evaluation of response time and technical assistance provided to farmers under the National Surveillance Programme for Aquatic Animal Diseases (NSPAAD) Phase-II and if so, the details thereof?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India, is implementing the National Surveillance Programme for Aquatic Animal Diseases (NSPAAD) Phase-II in the Country under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). The ICAR—National Bureau of Fish Genetic Resources (NBFGR), Lucknow, is the Coordinating institute for the implementation of NSPAAD Phase-II. As part of NSPAAD Phase-II, ICAR—NBFGR has developed the *Report Fish Disease* mobile application to facilitate real-time reporting of aquatic animal health issues by farmers across the country. As the coordinating institute, ICAR-NBFGR monitors the application's functioning to track reported disease cases. On receipt of any disease report, ICAR-NBFGR immediately contacts the concerned farmer and informs the designated Nodal and Conodal officers of the respective Fisheries Department of State/Union Territory (UT), as well as the NSPAAD Collaborating Centres for necessary follow-up action.
- (b): As reported by ICAR–NBFGR, the *Report Fish Disease* mobile application has recorded **22,190 downloads** and **356 disease cases** submitted by farmers across the country. The state-wise details of disease reports received, verified, and resolved through the application, as furnished by ICAR–NBFGR, are provided at *Annexure I*.
- (c): The Department of Fisheries, Government of India, is reviewing the implementation of NSPAAD Phase-II regularly at various levels. Further, Fisheries Research Institutions of ICAR, the Universities, Fisheries Colleges, and other collaborating centers of NSPAAD Phase-II are conducting training and awareness on the initiative and the 'Report Fish Disease' mobile application for enhancing the utility of the mobile application to the benefit of the fish farmers. ICAR—NBFGR has also evaluated the responsiveness and technical assistance provided under NSPAAD Phase-II. It has been reported that, upon receipt of a disease case through the mobile application, farmers are contacted within 24 hours, and management advisories based on case history are issued by the concerned State Fisheries Department officials or the NSPAAD Collaborating Centres within 24 to 48 hours.

Statement referred to in reply of part (b) of Lok Sabha Unstarred Question No. 1402 regarding NSPAAD Phase-II for answer on 9th December, 2025 - State-wise Details of Disease Cases Reported and Resolved through the Report Fish Disease App.

S. No.	State / UT	Cases Resolved
(i)	(ii)	(iii)
1	Andhra Pradesh	24
2	Assam	4
3	Bihar	27
4	Chhattisgarh	14
5	Gujarat	4
6	Haryana	8
7	Jharkhand	26
8	Karnataka	5
9	Kerala	49
10	Madhya Pradesh	8
11	Maharashtra	22
12	Meghalaya	1
13	Odisha	22
14	Punjab	5
15	Rajasthan	7
16	Telangana	5
17	Tamil Nadu	3
18	Tripura	5
19	Uttar Pradesh	76
20	Uttarakhand	16
21	West Bengal	25
	Total	356